

Training to Scheduled Castes/Scheduled Tribes Candidates for Medical Entrance Examination

1629. SHRI ANADI CHARAN DAS: Will the Minister of WELFARE be pleased to state:

(a) whether the Government monitors the benefits provided to the candidates belonging to Scheduled Castes/Scheduled Tribes seeking admission to undergraduate medical courses through the programme of pre-examination training schemes taken up by the Government since 1984-85; and

(b) if so, the number of SC/ST candidates imparted the training so far, along with the number of candidates who have become successful in the examination, State-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) All the State Governments/Universities were requested on 23 August 1989 to provide coaching for professional courses like Medical/Engineering under the Centrally Sponsored Coaching and Allied Scheme.

(b) The information is being collected.

[*Translation*]

Jobs to drought Affected People of U.P. and Bihar

1630. SHRI RAJESH KUMAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Uttar Pradesh and Bihar have submitted a scheme to the Union Government for providing non-agricultural jobs to people in these States where economy has been affected due to recurring droughts;

(b) if so, whether the Union Government has carried out a survey of drought affected

areas in the above States during the last three years;

(c) if so, the findings thereof and if not, the reasons therefor;

(d) whether Government have provided any financial assistance to the State Governments for this scheme; and

(e) if so, the details thereof and if not, whether the above scheme is proposed to be included in the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) to (e). Does not arise.

Foreign Contributions for Rajiv Gandhi foundation

1631. SHRI CHHEDI PASWAN: Will the Minister of HOME AFFAIRS be pleased to state the amount received so far from foreign countries for the Rajiv Gandhi Foundation, country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : Rajiv Gandhi Foundation was registered under Foreign Contribution (Regulation) Act, 1976 on 2.8.1991. The return for the receipt of foreign contribution by the association will become due within Sixty days on the expiry of financial year 1991-92.

[*English*]

Scholarship to Poor Students

1632. SHRI VIJAY KUMAR YADAV:
SHRI K.H. MUNIYAPPA:
SHRI V. KRISHNA RAO:

SHRI C.P. MUDALAGIRI-YAPPA:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to give scholarships to the school-going children of the persons engaged in occupations like scavenging, sweeping and training tather;

(b) if so, the details thereof; and

(c) the details of the amount provided for the purpose so far, State-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) There is a Centrally Sponsored Scheme of Pre-Matric scholarships for the children of those who are engaged in unclean occupations.

(b) and (c). The details are given at the enclosed statements I & II.

STATEMENT-I

Centrally sponsored of Pre Matric Scholarships for the Children of those engaged in unclean occupations viz. scavengers or dry latrines, stat flayers and sweepers who have traditional link with scavenging as modified with effect from 1.11. 1991 for 1991-92.

Hostellers

The Students as hostellers are covered from class III to X. The

rates of Scholarships are as under:-

Class III to VIII - Rs. 200/- per month for 10 months.

Class IX to X - Rs. 250/- per month for 10 months.

II Day Scholars

The students as Day Scholars are covered from class I to X. The rates of Scholarships are as under:-

Class I to V - Rs. 25/- per month for 10 months.

Class VI to VIII - Rs. 40/- per month for 10 months.

Class IX to X - Rs. 50/- per month for 10 months.

III Ad-Hoc Grant

An adhoc grant of Rs. 500/- per annum to all students i.e. hostellers as well as day scholars.

IV Income Ceiling

The total income from all sources of parents or guardian of a student should not exceed Rs. 1500/- per month.

V Coverage Within in a family

One child in a family is eligible for award of the scholarship.

STATEMENT-II

Centrally Assistance Sanctioned to State Governments under the Centrally Sponsored Scheme of pre-Matric Scholarship for the Children of those who are engaged in unclean occupations. (as on 3.3. 1992).

	<i>State</i>	<i>Central Assistance Sanctioned during 1991-92 (Rs. in lakh)</i>
1.	Andhra Pradesh	27.515
2.	Assam	13.00
3.	Bihar	2.2675
4.	Gujarat	25.4725
5.	Haryana	12.9183
6.	Karnataka	1.00
7.	Madhya Pradesh	28.23
8.	Maharashtra	0.955
9.	Meghalaya	0.225
10.	Orissa	0.06
11.	Punjab	20.27
12.	Rajasthan	35.692
13.	Tamil Nadu	5.16
14.	Tripura	9.416
15.	Uttar Pradesh	49.7875
16.	West Bengal	3.73

12.02 hrs.

*(Interruptions)**(Interruptions)*

RE: IMPORT OF WHEAT

[English]

MR. SPEAKER: Shri Nirmal Kanti
Chatterjee.

SHRI NIRMAL KANTI CHATTERJEE
(DUMDUM): Mr. Speaker, Sir, we are dis-